

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition for Special Leave to Appeal (C) No.11038/2025

[Arising out of impugned final judgment and order dated 30-01-2025 in APO No. 106/2018 passed by the High Court at Calcutta]

EMAMI AGROTECH LIMITED

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

[TO BE TAKEN UP AT THE TOP OF THE BOARD] ... [ONLY CONNECTED MATTERS ARE LISTED UNDER THIS ITEM]

Date : 07-01-2026 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) : M/S. Khaitan & Co., AOR

SLP(C)No.14065/2025 : Mr. Zoheb Hossain, Adv.
Mr. Vivek G., Adv.
Mr. Sanjeev Menan, Adv.

SLP (C) Nos. 15926 OF 2025
& connected matters : Mr. Rajat Mittal, AOR
Mr. Amit Dugar, Adv.
Mr. Sandeep Choraria, Adv.
Mr. N.D. Shah, Adv.
Ms. Sukalpa S., Adv.
Mr. Akash Chakraborty, Adv.
Ms. Krati Agrawal, Adv.
Mr. Subham Kumar, Adv.
Mr. Rakesh Kumar, Adv.
Mr. Parveen Kumar, Adv.

For Respondent(s) : Mr. Kunal Mimani, AOR

UPON being mentioned the Court made the following
O R D E R

SLP (C) No. 14065/25 @ D. No. 23192/25, SLP (C) Nos. 15926 OF 2025, 16704 OF 2025 and 16362 OF 2025

List the matters tomorrow i.e. 08.01.2026.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)